

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:64  
ANSWERED ON:29.02.2000  
ACTIVITIES OF ISI ANTI SOCIAL ELEMENTS  
PRABHUNATH SINGH;VILAS BABURAO MUTTEMWAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether hijacking of IC-814 Indian Airlines plane has revealed that ISI/anti-social elements are using Nepal and UP-Nepal border as the launchpad for their anti-India activities since long;
- (b) if so, the reaction of the Government thereto;
- (c) the reasons for not taking any action on the reports of intelligence agencies about escalation of activities of ISI/anti-social elements and Kashmiri militant outfits ;
- (d) whether the Government have taken up the matter with the Nepal Government to check such criminal activities across the Indo-Nepal border ;
- (e) if so, the response of the Nepal Government thereto ;
- (f) whether the Government propose to introduce passport system between India and Nepal to check the misuse of open border facility ; (g) if so, the reaction of the Nepal Government thereto; and (h) the steps taken to deal firmly with the cross border activities and infiltration in the country ?

**Answer**

MINISTER OF HOME AFFAIRS

( SHRI L.K. ADVANI )

(a) to (h) : A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 64 due for answer on 29th February, 2000.

(a) to (h) ISI has been using Nepal as a launch-pad for its anti-India activities. It is also using trans-border criminal and smuggling syndicates operating along the Indo-Nepal border for creating subversion in India. In view of this, the concerned agencies of His Majesty's Government of Nepal (HMGN) and the Government of India are in regular touch, both directly and through bi-lateral institutional mechanisms.

The two sides have agreed not to permit the use of their respective territories for activities directed against the other. Intensified and coordinated patrolling at sensitive border points, including the deployment of Central and State Police forces on our side, with the objective of enhancing security and preventing misuse of the open Indo-Nepal border, is being considered. The possibility of introducing a passport regime, without the requirement of visa, for the purpose of identification of nationality of Indian and Nepalese citizens travelling by air between the two countries is also being examined.

All inputs from intelligence agencies regarding activities of militants/terrorists are promptly analyzed and the concerned agencies alerted immediately to thwart such activities and apprehend the culprits. This has resulted in neutralization of a number of terrorist conspiracies sponsored by Pakistan.

The Government has adopted a multi-pronged approach comprising of deployment of Central Para Military Forces, setting up of Border Observation Posts, erection of fencing/flood lighting in vulnerable areas along Indo-Pak and Indo-Bangladesh borders and provision of Specialized equipments like Night Vision devices to the forces for greater vigilance along the International Borders of the country to check infiltration and other subversive activities. An Action Plan has been prepared in consultation with the concerned States for strengthening policing and intelligence collection along the Indo-Nepal border.